

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3311/09/HDB/2017
NAME OF THE COMPANY	Metkore Alloys & Industries Ltd
NAME OF THE PETITIONER(S)	Eastern Electrodes & Coke Pvt Ltd
NAME OF THE RESPONDENT(S)	Metkore Alloys & Industries Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Gr. Sai Prasen	Adv	prasen@quslegal.com 9951402522	Prasen

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri G. Sai Prasen, Learned Counsel for the Petitioner and submit he would comply with the objections raised by the Registry and requested time. Post the case on 16.10.2017.

Member (T)

Bm

Member (J)